CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH



Original Application No.432/94

Shri Shrikant Ramlochan Dubey

... Applicant.

V/s.

Union of India through The Secretary, Department of Post, Ministry of Communication, New Delhi.

The Chief Postmaster General Maharashtra & Goa Circle Bombay.

The Sr. Supdt. of Post Offices, Bombay City, N-E Division, Bhandup(E) Bombay .

... Respondents.

CORAM: Hon'ble Shri N.K. Verma, Member (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Appearance:

Shri S.P. Kulkarni, counsel for the applicant.

ORAL JUDGEMENT

Dated: 15.4.94

Per Shri N.K. Verma, Member (A)

Shri S.S.Karkera accepts notice on behalf of respondents. Shri Kulkarni states that the applicant is entitled to Bonus Marks for the IPO Examination conducted in 1992. The applicant had made representation to the Union of India , Secretary to the Department of posts for looking into the matter and to dispose of his representation, to which no reply has been received by the applicant. Shri Kulkarni prayed that this application may be disposed of with a direction to respondent No.1 to consider his representation and give a reply. Prayer granted. Respondent No.1 is directed to look into the matter and dispose of his representation within two months from the date of receipt of this order. O.A. is disposed of accordingly.

(Lakshmi Swaminathan)
Member (J)

(N.K.Verma)
Member (A)